

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Greta Musical Instruments Manufacturing and
exporters Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/283(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/5(CHE)/2023; IA/1211(CHE)/2022; IA/798(CHE)2022; MA/19(CHE)/2022; IA/886(CHE)/2022

ORDER

The RP is represented by the Ld. Counsel Mr. Anant Merathia and the Financial Creditor is represented by the Ld. Counsel Mr. Amrith Bhargav through video conferencing mode.

List this matter along with liquidation application which is numbered as IA/402/2023 on **02.03.2023** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT